

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-231
IB-1185(ND)/2019

IN THE MATTER OF:

M/s. Oswal Minerals Ltd.
Vs.
M/s. Satellite Cabels Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 05.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Gulshan Kumar and Mr. Akhil Tomar, Advocates
For the Respondent/CD : Mr. Rajat Srivastava, Advocate
For the Intervener :

ORDER

Counsels for both sides are present. The Counsel for the Operational Creditor is directed to make compliance with the Order dated 13.2.2020.

List on 27.3.2020.

S-d

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

S.d

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit